

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

**Completion of Recovery Certificate no. RC7006 of 2023, in respect of Carnation Industries
Ltd. in the matter of Carnation Industries Ltd.**

A Recovery Certificate No. **RC7006 of 2023** dated **July 27, 2023**, has been drawn up by the Recovery Officer against **Carnation Industries Ltd. (PAN: AABCC0379E)** ["Defaulter"] for a sum of **Rs. 5,61,000/- (Rupees Five Lakh Sixty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AA/NS/2022-23/18623-18629 dated August 26, 2022 against Carnation Industries Ltd. (PAN: AABCC0379E) in the matter of Carnation Industries Ltd.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- February 26, 2026
Place- Kolkata



Mitrajeet Dey.
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata